

27.

27.6.2005
MA 1136/2005
OA 3033/2003

Present: Applicant in person.

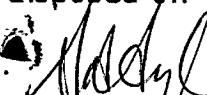
None for respondents.

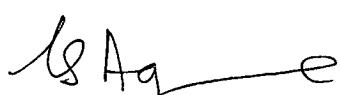
Earlier the applicant has filed OA 3033/2003 which was allowed on 1.11.2004 directing the respondents to consider the claim of the applicant for in situ promotion.

2. Applicant by virtue of the present Miscellaneous Application contends that by a cryptic order, the claim has been rejected and that it cannot be sustained.

3. Since the fresh order has been passed, applicant may, if so advised, file another OA challenging the order dated 16.3.2005.

4. With this observation, Miscellaneous Application is disposed of.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

/vikas/